



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Press release

Reference No.:-

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Exposure draft on IRDA(Health Insurance) Reg 2012

The Insurance Regulatory & Development Authority of India hereby issues the Draft IRDA (Health Insurance) Regulations, 2012 under Section 14 read with Section 24 of the IRDA Act, 1999.

2. These draft Regulations may be perused at IRDA website which is www.irda.gov.in and the IRDA invites comments from the members of the general public and from all stakeholders on this Exposure Draft. The comments may be sent by email to [meena \[at\] irda \[dot\] gov \[dot\] in](mailto:meena@irda.gov.in) or by regular mail to Smt. J Meena Kumari, Joint Director (Health), The Insurance Regulatory & Development Authority, 3rd floor, Parisrama Bhawan, Basheerbagh, Hyderabad – 500004, Andhra Pradesh, India. The Authority reserves the right not to examine any comments received after 30th June 2012.

3. The Draft Regulations seeks to capture the best practices in the health sector and thereby strengthen the health insurance industry in India in the best interests of policyholders, service providers and the society in general.